GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY RAJYA SABHA STARRED QUESTION NO. *174 TO BE ANSWERED ON 28.12.2018

DENIAL OF ENTITLEMENT TO BENEFICIARIES ON AADHAAR AUTHENTICATION

*174. PROF. M.V. RAJEEV GOWDA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether UIDAI had issued an exemption circular in October, 2017 to ensure that no beneficiary is denied entitlement due to authentication failures or other extraneous failures like internet outage, etc.;

(b) if so, the State-wise list of exemption handling mechanisms put in place, number of beneficiaries who have availed these mechanisms since October, 2017;

(c) whether any action has been taken against authorities where it was found that entitlement was denied for Aadhaar-related reasons despite orders for exemption;

(d) if so, the details thereof, if not, reasons therefor; and

(e) the remedial actions taken to prevent such incidents from happening in future?

ANSWER

MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO.*174 FOR 28.12.2018 REGARDING DENIAL OF ENTITLEMENT TO BENEFICIARIES ON AADHAAR AUTHENTICATION

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(a): Unique Identification Authority of India (UIDAI) had issued a circular dated 24.10.2017 regarding "*Exception handling in Public Distribution Services and other Welfare Schemes*" addressed to all Ministries/Departments and State Governments. The circular, *inter-alia*, stipulated exception handling mechanism and back up identity authentication mechanism for implementation to ensure seamless delivery of subsidy, benefit or service to the beneficiaries. The said circular is available at UIDAI website under the following URL: https://uidai.gov.in/legal-framework/acts/circulars.html

Further, DBT Mission had also issued another circular regarding 'Use of Aadhaar in Benefit Schemes of *Government–Exception* Handling' dated 19.12.2017 to all Ministries/Departments and State Governments detailing the steps to be taken for exception available handling. which is at the following URL: https://dbtbharat.gov.in/data/om/Aadhaar_Exception_Handling_OM_19122017.pdf

(b) to (e): The aforesaid circular was of an advisory nature wherein the Ministries/ Departments were requested to issue appropriate directions to the State Governments/ Implementing Agencies for the suggested exception handling mechanism and also monitor the same on a periodical basis.
